

Ahmedabad, Surat and Baroda on account of air-pollution by Chemical Industries concentrated in the region;

(b) whether Government are aware that this menace is increasing at an alarming pace; and

(c) if so, whether Government propose to bring forward legislation to regulate and control this menace?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND WORKS AND
HOUSING (SHRI BHISHMA NARAIN
SINGH): (a) Yes, Sir.

(b) Government is aware of the magnitude of the problem.

(c) Yes, Sir.

Session in South

913. SHRI D.M. PUTTE GOWDA:

SHRI K. LAKKAPPA:

SHRI H. N. NANJE GOWDA:

Will the Minister of PARLIAMEN-
TARY AFFAIRS be pleased to state:

(a) whether Government have taken any decision about holding of the Parliament session in South once in a year; and

(b) if so, the details thereof?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND WORKS AND
HOUSING (SHRI BHISHMA NARAIN
SINGH): (a) No, Sir.

(b) Does not arise.

Constitution of Consultative Committees

914. SHRIMATI PRAMILA DAN-
DAVATE: Will the Minister of PAR-
LIAMENTARY AFFAIRS be pleased
to state:

(a) whether the process of cons-
titution of Consultative Committees
of Members of Parliament attached
to various Ministries and Depart-

ments of Government have been com-
pleted; and

(b) if so, the names of the mem-
bers of the various Consultative Com-
mittees constituted as on 15th Octo-
ber, 1980?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND WORKS AND
HOUSING SHRI BHISHMA NARAIN
SINGH): (a) Yes, Sir,

(b) Lists showing the names of
members nominated on consultative
Committees of various Ministries/
Departments have been kept in the
Parliament Library.

Allocation of Sugar to Orissa during August—November, 1980

915. SHRI CHINTAMANI PANI-
GRAHI: Will the Minister of AGRI-
CULTURE be pleased to state:

(a) what was the allocation of
Sugar to Orissa in the months of
August, September, October and
November, 1980, respectively month-
wise;

(b) whether a special quota was
allotted to Orissa for Dussehera fes-
tival and the amount allotted;

(c) whether Government are aware
that the quota allotted to Orissa is
not being properly distributed to the
consumers; and

(d) whether the quota allotted for
these 4 months was less than the
quota allotted in the previous 8
months of the year?

THE MINISTER OF STATE IN
THE MINISTRY OF AGRICUL-
TURE (SHRI R. V. SWAMINA-
THAN): (a) Orissa Government was
allotted 10,723 tonnes of levy sugar
for each of the months of August,
September, October and November,
1980 for distribution through fair
price shops.